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Title : Regarding flood situation in Tamil Nadu.

SHRI S.K. KHARVENTHAN (PALANI): Sir, let me go to my seat. ...(*Interruptions*)

MR. SPEAKER: Are you hoping to be something?

...(*Interruptions*)

SHRI S.K. KHARVENTHAN : Sir, I would like to raise a very important matter concerning my State. In the month of November 2005 due to heavy rain and floods in Tamil Nadu, the farmers and others were badly affected. ...(*Interruptions*)

MR. SPEAKER: This is a country of diversity - hailstorm, heatwave, floods etc.

...(*Interruptions*)

SHRI S.K. KHARVENTHAN : Minor tanks, canals, wells and agricultural lands were washed away. The Central Government has already allocated the Calamity Relief Fund of Rs. 209.08 crore and National Calamity Contingency Fund of Rs. 1,000 per hectare.

Now as per norms of Calamity Relief Fund and National Calamity Contingency Fund, Rs. 1,000/- per hectare for rainfed areas and Rs. 2,500 per hectare for irrigated areas – agriculture, horticulture and annual plantation and Rs. 4,000 per hectare for perennial crops are to be given. But Tamil Nadu Government, till date, has not allocated the fund for the affected farmers and poor people.

Hence, I urge upon this Government to take necessary action and direct the authorities to disperse the amount to the flood victims of Tamil Nadu. It is already delayed. This is my humble submission.